FORM A

Public Announcement

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF SUDEEP PLASTICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1)	Name of the Corporate Debtor	Sudeep Plastics Private Limited
2)	Date of incorporation of Corporate Debtor	17 October 2003
3)	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4)	Corporate Identity Number / Limited Liability Identification Number of the Corporate Debtor	U25200MH2003PTC142748
5)	Address of the registered office and principal office (if any) of the Corporate Debtor	Registered office: 603, Akshay Co-op Hsg Soc Ltd G Road Opp Swimming Pool Kandivali West Mumbai 400067 Head office: 705, Agarwal B2B Centre, D'monte lane, Next to Malad Industrial Estate, Near Silver Oaks Hotel, Kanchpada, Malad (West), Mumbai 400064 Office: Office no. 3, United Co-op Hsg Soc, Bhamsa Apt, Chincoli Bunder Road, Bhandarwada, Malad (West), Mumbai 400064 Factory 1: Plot no. 2226 & 2227, C-1 Type, Near Nalanda Hotel, GIDC, Umargaon, Dist Valsad, Gujarat 396171 Factory 2: Plot no. 239/A, Near Union Bank, GIDC Umargaon, Dist Valsad, Gujarat 396171
6)	Insolvency commencement date in respect of Corporate Debtor	30 March 2023 (order received from NCLT on 03 April 2023)
7)	Estimated date of closure of insolvency resolution process	180 days from insolvency commencement date i.e. 26 September 2023
8)	Name and the registration number of the insolvency professional acting as interim resolution professional	Anagha Anasingaraju IBBI/IPA-002/IP-N00247/2017-18/10732
9)	Address and email of the interim resolution professional, as registered with the board	C/o KANJMAG & CO, Company Secretaries, 1-2, Aishwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune - 411038 E-mail: rp.anagha@kanjcs.com

10)	Address and email ID to be used for correspondence with the interim resolution professional	C/o KANJMAG & CO, Company Secretaries, 1-2, Aishwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune - 411038 E-mail: sudeepplastics.cirp@gmail.com
11)	Last date for submission of claims	17 April 2023
12)	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	No such class as per information available with IRP
13)	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14)	(a) Relevant forms and (b) Details of authorised representatives are available at	Web Link: www.ibbi.gov.in Physical address: same as address mentioned in entry no. 10

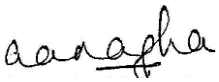
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Sudeep Plastics Private Limited on 30 March 2023 (order received on 03 April 2023).

The creditors of Sudeep Plastics Private Limited., are hereby called upon to submit their claims with proof on or before 17 April 2023 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claims shall attract penalties.



Anagha Anasingaraju

Interim Resolution Professional

IBBI/IPA-002/IP-N00247/2017-18/10732

AFA Validity till 23 November 2023

Date: 04 April 2023

Place: Pune